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C. A. T. Bench, JAIPUR

Date of Order

Orders

16.2.93

None present on behalf of the applicant.

Defects not
removed
M/16/93

Defects be removed within 4 weeks. Last opportunity is given to remove the defects. If the defects are not removed within the stipulated period the registration shall ^{be} declined without further reference to the Bench.

B. B. Mahajan

(B. B. Mahajan)
Member (Adm.).

D. L. Mehta
(D. L. Mehta)
Vice Chairman.

16.3.93

None present on behalf of the applicant.

Defects not removed inspite of final opportunity granted by the Hon'ble Bench. The O.A. is hereby declined to be registered. The same be consigned to the record room.

Subhash
DEPUTY REGISTRAR
Central Administrative Tribunal
Jaipur Bench, JAIPUR

Certified sent to the app.

On vide 2420

Date

2-4-93

Q

21/3/93